

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

30.

CP/210(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 25.04.2024

NAME OF THE PARTIES:

Dharmendra Sheth

Vs

Leon Labels Private Limited

SECTION: 241(1), 242(4), 243(1) (b) OF THE COMPANIES ACT, 2013.

ORDER

1. None present for the Petitioner. Adv. Jayanti D. Shah, Ld. Counsel for R2 to R4 present.
2. List this matter on 11.07.2024.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)